

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-114

IB-728/ND/2021
New IA/2440/2024

IN THE MATTER OF:

Eicher Polaris Pvt. Ltd.

.....Applicant

SECTION

U/s 59 IBC

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Sumant Batra, Mr. Varun Kalra, Mr. Ishan Gaur,
Ms. Kritika Sachdeva, Ms. Nidhi Yadav, Advs. for
Applicant (Liquidator)

For the Respondent :

For the RoC : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

ORDER

New IA/2440/2024:-

This is an application for placing on record the replacement of the Liquidator which is done in terms of Regulation 5 of IBBI voluntarily liquidation process Regulation, 2017. Heard the submission made by Ld. Counsel on behalf of the Applicant who submitted that in terms of provisions contained in Section 59(3)(c) by way of a special resolution the existing Liquidator has been appointed with the new Liquidator namely Mr. Anuj Jain

as the new Liquidator. The same is taken on record with just exceptions. The present application i.e. New IA/2440/2024 is **disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)